

V

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

OA 2910/2004  
MA 2420/2004

New Delhi, this the 14<sup>th</sup> day of December, 2004

Hon'ble Sh. S.K. Malhotra, Member (A)

1. Smt. Ganga Devi,  
W/o Late Sh. Nathi @ Chhiddi Lal
2. Kamal Singh  
S/o Late Sh. Nathi @ Chhiddi Lal  
Both R/o Village Undera, P.O. Fatehpur Sikri  
Distt. Agra, UP.  
(By Adv. Sh. S.K. Gupta)

V E R S U S

1. Union of India through  
Secretary, Ministry of Culture  
Shastri Bhawan, New Delhi.
2. Director General, Archeological Survey of India  
Janpath, New Delhi.
3. Deputy Superintendent (Horticulture)  
Archeological Survey of India  
Horticulture Division-I, Taj Mahal, Agra – U.P.

...Respondents

***O R D E R (ORAL)***

This case pertains to appointment on compassionate grounds. My attention has been drawn to a letter dated 13-11-2002 addressed by the respondents to the applicant asking for certain information which was furnished by the applicant vide Annexure A-3. It has been contended that although all the required information has been furnished to the respondents, they have not taken any final view in the matter. At this stage, it is felt that this OA can be disposed of with directions to the respondents to take a final view in respect of the proposal based on the reply furnished by the applicant vide Annexure A-3. Respondents are accordingly directed that they may take a final view on the subject within a period of two months from the date of receipt of a copy of this order.

*Amay*  
(S.K. Malhotra)  
Member (A)

*Amay*